

research activities on betel leaf. These centres are implementing research projects on betel vine under the All India Coordinated Research Project on Medicinal and Aromatic Plants and Betelvine, under the aegis of Indian Council for Agricultural Research (ICAR). The centres are maintaining genetic resources of betel vine for crop improvement and have developed integrated crop management practices, including water, nutrient, disease and pest management technologies.

#### **Eligibility for registration as an advocate**

†\*455. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that in the past, after passing the LL.B. exam, any person could seek employment by getting himself registered as an advocate but now one has to appear for another examination after passing LL.B., which is conducted before the process of registration;

(b) whether Government proposes to implement the previous system of registration by doing away with the examination conducted before registration as an advocate;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) No, Sir. The Bar Council of India has informed that it has framed the Rules for conducting All India Bar Exam. This All India Bar Exam can be taken by candidate who have passed their LL.B. in the Academic Year 2009-10 onwards and enrolled himself as an advocate. If the advocate passes this examination, they are eligible to practice in Court. However, such advocates who are not able to pass All India Bar Exam are allowed provisionally to practice in the Court for two years from the date of their enrolment. Therefore, this All India Bar Exam is post enrolment exam, meaning thereby, advocates only can take this exam. All India Bar Exam can be taken after enrolment as an advocate, it is not the pre enrolment examination.

(b) to (d) Do not arise.

#### **Security at crowded railway stations**

\*456. SHRI RAM NATH THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway have plans to ensure security at crowded railway stations

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†Original notice of the question was received in Hindi.

and have stepped up their efforts of installing CCTV cameras and metal detectors at sensitive stations across the country;

(b) if so, the details thereof; and

(c) the details of places where CCTV cameras need to be installed to tackle the terror and naxal attacks, especially in Bihar?

THE MINISTER OF RAILWAYS (SHRI D.V. SADANANDA GOWDA):

(a) to (c) Maintenance of law and order in station premises and trains is the statutory responsibility of States which is being discharged by them through the 'Government Railway Police' (GRP). Besides sharing 50% of the cost on GRPs with respective States, Railways supplement efforts of States through the Railway Protection Force (RPF) to ensure security at railway stations, including major stations catering to large number of passengers boarding/deboarding trains. Measures initiated to ensure security at major stations by RPF include access control, protection and guarding in platforms, yards and circulating area, deployment of additional strength of RPF/RPSF staff during summer season, festival period, pooja rush etc.

Security has been identified as one of the priority areas by the Railways for strengthening and upgradation. Close Circuit Television Cameras (CCTV), Hand Held Metal Detectors (HHMDs) and Door Frame Metal Detectors (DFMDs) have been provided for round the clock surveillance and strengthening of security at major stations over Indian Railways.

Based on the recommendations of a High Level Committee, 202 stations have been identified as sensitive for installation of an Integrated Security System (ISS) to further augment surveillance mechanism at these stations.

ISS has been conceptualized as comprising of following components which together provide multiple checking of passengers and its baggage from the point of entry in the station premises till boarding of train -

- Internet Protocol based CCTV surveillance system
- Access control
- Personal and baggage screening system
- Bomb Detection and Disposal System

Identified railway stations of Bihar State under ISS over East Central Railway, North Eastern Railway and Northeast Frontier Railway include Patna Junction, Rajendra Nagar, Muzaffarpur, Samastipur, Raxaul, Chhapra, Kishanganj and Katihar.